

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1183
ANSWERED ON 27.07.2023

Promotion of Minority Education

1183. SHRI ASADUDDIN OWAISI:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether after withdrawing scholarship scheme for class 1-8 for minority students and covering them under RTE, National Commission for Minorities has formed a panel to examine ways to promote minority education and also ensure that there is no drop out of school children;
- (b) if so, the details thereof;
- (c) whether the Government has assessed the impact of withdrawing scholarship scheme and resultant drop out of children especially of Muslim Community since the decision was taken;
- (d) if so, the details thereof;
- (e) the details of the findings of the panel so formed regarding drop out of children; and
- (f) the steps taken or being taken by the Government to promote education among minorities who are at the receiving end of educational system in the country?

ANSWER

THE MINISTER OF MINORITY AFFAIRS
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (f): The Government has implemented various schemes for the welfare and upliftment of every strata, including minorities, especially the economically weaker and lesser privileged sections of the society, through various schemes of the Ministry of Skill Development and Entrepreneurship, Ministry of Social Justice and Empowerment, Ministry of Textiles, Ministry of Culture, Ministry of Women and Child Development and Ministry of Rural Development.

Ministry of Minority Affairs has specifically implemented various schemes, including Pre-Matric, Post Matric and Merit-cum-Means Scholarship schemes, across the country for socio-economic and educational empowerment of the six notified minority communities. The Right to Education (RTE) Act, 2009 makes it obligatory for the Government to provide free and compulsory elementary education (classes I to VIII) to each and every child. Accordingly only

students studying in classes IX and X are covered under the Pre-Matric Scholarship Scheme of this Ministry.

National Commission for Minorities has not constituted any such panel.
